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**National Sugar Institute, Kanpur, (Farm Superintendent)  
Recruitment Rules, 2007**

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**SCHEDULE 1 :-**

**National Sugar Institute, Kanpur, (Farm Superintendent)  
Recruitment Rules, 2007**

G.S.R.71(E).--In exercise of the powers conferred by the proviso to article 309 of the Constitution and in partial supersession of the National sugar Institute (Class III posts) Recruitment Rules, 1991, except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules, regulating the method of recruitment to the post of Farm Superintendent in the National sugar Institute, Kanpur, under the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution, namely:-

**1. Short title and commencement :-**

(1) These rules may be called the National sugar Institute, Kanpur, (Farm Superintendent) Recruitment Rules, 2007.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of posts, classification and scale of pay :-**

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

**3. Method of recruitment, age limit, qualifications etc. :-**

The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in columns (5) to (14)

of the said Schedule.

**4. Disqualification :-**

No person,

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, ex-servicemen, other backward classes' and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

Name of the post	Number of posts	Classification	Scale of pay
(1)	(2)	(3)	(4)
Farm Superintendent	01*(2007)* Subject to variation dependent upon work-	General Central Service Group "C" Non-Gazetted, Non-Ministerial.	Rs. 4500-125-7000

	load.	
<b>Whether selection or non-selection post</b>	<b>Age limit for direct recruits</b>	
<b>(5)</b>	<b>(6)</b>	
Not applicable.	<p>Not exceeding 25 years</p> <p>(Relaxable for Government servants up to 40 years in accordance with the instructions issued by the Central Government).</p> <p><b>Note 1:</b> The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh division of Jammu and Kashmir State, Lahaul and Spiti District and Pangi sub-division of Chamba district of Himachal Pradesh, Andaman and Nicobar Islands and Lakshadweep.</p> <p><b>Note 2:</b> In case of recruitment through Employment Exchange, the crucial date for determining the age limit shall be in each case the date upto which the Employment Exchange is requested to submit the names of the candidates.</p> <p><b>Note 3:</b> Age relaxable for Scheduled Castes/Scheduled Tribes/Other Backward Classes.</p>	
Whether benefit of added years of service is admissible under rule 30 of Central Civil Services (Pension Rules), 1972	Educational and other qualifications required for direct recruits.	
<b>(7)</b>	<b>(8)</b>	

No	<p>Essential</p> <p>1. B.Sc. Agriculture from a recognized University or Board or equivalent</p> <p>2. 5 years experience of managing a large Govt./Semi Govt./ Society/ Private Agriculture Farm</p> <p>Note 1: Qualifications are relaxable at the discretion of the Staff Selection Commission in case of candidates otherwise well qualified.</p> <p>Note 2: The qualification is/are relaxable at the discretion of the Staff Selection Commission in case of candidates belonging to Scheduled Castes or Scheduled Tribes, if at any stage of selection, the Staff Selection Commission is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancies reserved for them.</p>
Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of probation, if any
(9)	(10)
Age: No Educational Qualification: Yes	Two years for direct recruits
Method of recruitment: whether by promotion or deputation/ absorption or direct recruitment and percentage of	In case of recruitment by promotion/ deputation/ absorption, grades from which promotion/ deputation/ absorption is to be made.

vacancies to be filled up by various methods.	
(11)	(12)
Promotion/deputation (including short term contract) failing which by direct recruitment.	<p>By promotion:</p> <p>Agriculture Supervisor with 5 years regular service rendered in the grade.</p> <p>Deputation (including short term contract) Officers of the Central Government / State Governments / Public Sector Undertakings, Semi Government, Autonomous or Statutory Organizations, recognized Research Institutions of repute or Councils;</p> <p>(a) (i) holding analogous posts on regular basis; or</p> <p>(ii) with 5 years regular service in the posts in the scale of pay of Rs. 4000-6000, and</p> <p>(b) possessing the educational qualifications laid down for direct recruits under column (8).</p> <p>The departmental Agriculture Supervisor in the scale of pay of Rs.4000-100-6000 with 5 years regular service in the grade will also be considered along with deputationists. In case, he is selected for appointment, the post shall be deemed to have been filled by promotion.</p> <p>Note 1: The departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationist shall not be eligible for consideration for appointment by promotion.</p> <p>Note 2: Period of deputation including period of deputation in another ex-</p>

cadre post held immediately preceding this appointment in the same or some other Organization/Department of the Central Government shall ordinarily not to exceed 3 years. The maximum age limit for appointment by deputation (including short term contract) shall not be exceeding 56 years as on the closing date of the receipt of applications.

**If a Departmental Promotion Committee exists, what is its composition?**      **Circumstances in which the Union Public Service Commission is to be consulted in making-recruitment.**

**(13)**      **(14)**

Group 'C  
Departmental  
Promotion  
Committee (for  
considering  
promotion and  
confirmation)  
consisting of:

Not applicable

1. Director, National <b>sugar</b> Institute, Kanpur.	-Chairman
2. Professor of <b>sugar</b> Technology (Survey and Information), National <b>sugar</b> Institute, Kanpur.	-Member
3. Head of Division/Section National <b>sugar</b> Institute, Kanpur	-Member
4. Senior Administrative Officer/ Head of Office. National <b>sugar</b> Institute,	-Member

Kanpur.			
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